

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-509

IB-1874/ND/2019

IA/756/2021

IN THE MATTER OF:

M/s. Anurautan Textiles Pvt. Ltd.

V/s.

M/s. Sarveshwar Creations Pvt. Ltd.

....Applicant

....Respondent

SECTION

U/s 9 IBC

Order delivered on 11.08.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Abhishek Naik, Adv

For the Respondent :

ORDER

Ld. Counsel for the applicant submits that the appeal is pending before the Hon'ble NCLAT.

On his request, list the matter on 27.09.2021.



(K.K. VOHRA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

Rakhi